

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

ORIGINAL APPLICATION NO. 59 OF 2024

IN THE MATTER OF:

News item titled "Deforestation for mining resumes in Hasdeo locals activists allege detention" appearing in The Hindu dated 22.12.2023

MEMO OF PARTIES (As per order dated 21.03.2024)

News item titled "Deforestation for mining resumes in Hasdeo locals activists allege detention" appearing in The Hindu dated 22.12.2023

VERSUS

- 1. Ministry of Environment Forest & Climate Change**
Through the Secretary
Indira Paryavaran Bhawan
Jorbagh Road, New Delhi – 110003
Email: secy-moef@nic.in (Respondent No.1)
- 2. Principal Chief Conservator of Forest**
Chhattisgarh Forest Department, Jail Road,
Aranya Bhawan, Raipur, Chhattisgarh
Email: pccf-fhq@cg.gov.in / cgpccf.forest@gmail.com (Respondent No.2)
- 3. Collector and District Magistrate, Hasdeo Korba**
Office of the Collector and District Magistrate, Korba, Kosabadi, Korba
Email: korba.cg@nic.in (Respondent No.3)
- 4. M/s Rajasthan Rajya Vidyut Utpadan Nigam Limited**
Vidyut Bhawan, Jyoti Nagar, Janpath, Jaipur-302005
Email: cmd@rrvun.com / hrd@rrvun.com (Respondent No.4)
- 5. Hasdeo Arand Bachao Sangharsh Samiti**
Through Jainandan Porte
S/o Sukul Ram, Age 40 years,
R/o Village Ghatbarra, Tehsil Udaipur,
District Surguja, Chhattisgarh
Email: architkrishnaoffice@gmail.com (Respondent No.5)
- 6. Dr. D.S. Srivastava**
S/o Late Sugriv Shankar Srivastava,
R/o Apoorva, Khanna Path, TOP-2 Road,
Redma, Daltonganj, District Palmau, Jharkhand-822101
Email: shibanighosh83@gmail.com (Respondent No.6)